

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/11567/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the 6th December, 2024

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 4514, dtd. 26.11.2024

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.12.2024, 10.12.2024, 11.12.2024, 12.12.2024 and 13.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 07.12.2024 till the morning of 14.12.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 11568 /A, dated, 06-12-24

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

